

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No.158 of 2016

Dated: 16th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Lafarge India Ltd.

...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Gaurav Bahl
Ms. Aakanksha Kaul
Ms. Ashna Abrol

Counsel for the Respondent(s)

:

Mr. C. K.Rai
Mr. Umesh Prasad for R.1

Mr. Apoorv Kurup
Mr. A. C. Boxipatro for R.2

ORDER

Learned counsel for the State Commission is filing written submissions today. Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 31.01.2017 after serving copy on the other side.

List the matter on **15.03.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh